

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
123(ND)/11

IN THE MATTER OF:

M/s. MMTC Ltd.

... **Applicant/Petitioner**

Versus

M/s. Indian Commodity Exchange Ltd.

... **Respondent**

Under Section: 397/398 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Hitendra Nath Rath Advocate

For the Respondent : Adv. Prithvi Sidhu for Respondent No. 2.
Mr. Jayant Bajaj, Adv. for Respondent No. 1.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsels for the parties are not prepared to put forth their submissions in the matter. At their request, the hearing is deferred to 05.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)